

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 678
TO BE ANSWERED ON 26TH JUNE, 2019**

RADIATION NORMS FOR MOBILE TOWERS

678. SHRIMATI RATHVA GITABEN VAJESINGBHAI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of mobile towers in the country, State/UT-wise and the radiation norms for the same;
- (b) whether cases of violation of the said norms by Telecom Service Providers (TSPs) have come to the notice of the Government and if so, the details thereof during each of the last three years and the current year, State/UT-wise along with the amount of penalty imposed on them, TSP-wise;
- (c) whether the Government has doubled the penalty for violation of such norms in recent past and if so, the details thereof; and
- (d) the other corrective steps taken by the Government to keep a check on the erring TSPs?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND
ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) Licensed Service Area wise (LSA-wise) details of number of mobile towers is provided at **Annexure-I**. The present EMF emission norms as laid down for BTSs installed at various mobile towers in India are as follows:

Frequency Range	E-Field Strength (Volt/Meter)	H-Field Strength (Amp/Meter)	Power Density (Watt/Sq.Meter)
400 MHz to 2000 MHz	$0.434 f^{1/2}$	$0.0011 f^{1/2}$	$f / 2000$
2 GHz to 300 GHz	19.29	0.05	1

(f is frequency in MHz)

Contd...2/-

(b) The Licensed Service Area wise (LSA-wise) details of number of Base Transceiver Stations (BTSs) found exceeding the prescribed EMF radiation limits on actual testing during each of the last three years and the current year is provided at Annexure-II. Telecom Service Provider (TSP) wise details of penalty imposed on BTSs found exceeding the prescribed EMF radiation limits on actual testing during each of the last three years and the current year is provided at Annexure-III.

(c) On 20.11.2013, the penalty has been increased from Rs. 5 lakh per BTS to Rs 10 lakh per BTS per incidence in case of non-compliance to actual EMF norms. Further, on 29.03.2019, in case of a shared site, a penalty of Rs 20 lakh per BTS per incidence has been prescribed to be imposed on rogue BTS(s) (BTS whose exposure ratio/index is more than '1') if the site becomes compliant removing contribution of that rogue BTS(s). However, if the site is not compliant even after removing the contribution of that rogue BTS (s), then a penalty in proportion to the exposure ratio (Rs. 20 lakh x Exposure Ratio) is prescribed to be imposed on all the remaining participating BTSs.

(d) In addition to levy of financial penalty as mentioned above, if the BTS is not made compliant to the EMF radiation norms within 30 days by the erring TSP, the same is required to be shut down as per prescribed procedure.

**LICENSED SERVICE AREA WISE (LSA-WISE) DETAILS OF
NUMBER OF MOBILE TOWERS:**

SN	LSA	NUMBER OF MOBILE TOWERS
1	Andhra Pradesh	43237
2	Assam	12657
3	Bihar	39254
4	Delhi	26461
5	Gujarat	33212
6	Himachal Pradesh	6739
7	Haryana	12747
8	Jammu & Kashmir	9489
9	Karnataka	35804
10	Kolkata	12966
11	Kerala	17360
12	Mumbai	16421
13	Maharashtra	42436
14	Madhya Pradesh	41295
15	North East	8111
16	Odisha	17834
17	Punjab	20243
18	Rajasthan	30159
19	Tamilnadu	42977
20	UP(East)	33603
21	UP(West)	28974
22	West Bengal	22280
	Grand Total	554259

ANNEXURE-II

LICENSED SERVICE AREA WISE (LSA-WISE) DETAILS OF NUMBER OF BASE TRANSCEIVER STATIONS (BTSS) FOUND EXCEEDING THE PRESCRIBED EMF RADIATION LIMITS ON ACTUAL TESTING DURING EACH OF THE LAST THREE YEARS AND THE CURRENT YEAR:

S.No.	Name of LSA	2016-17	2017-18	2018-19	2019-20 (till april 30.4.2019)
1	Andhra Pradesh	0	0	0	0
2	Assam	0	0	0	0
3	Bihar	0	0	0	0
4	Delhi	0	0	0	0
5	Gujarat	0	0	0	0
6	Haryana	0	0	0	0
7	Himachal Pradesh	0	0	0	0
8	Jammu & Kashmir	0	0	9	0
9	Karnataka	29	42	20	0
10	Kerala	0	0	0	0
11	Kolkata	0	0	0	0
12	Madhya Pradesh	0	0	0	0
13	Maharashtra	10	0	0	0
14	Mumbai	0	0	0	0
15	North East	0	8	0	0
16	Odisha	0	0	0	0
17	Punjab	0	0	0	0
18	Rajasthan	0	0	0	0
19	Tamil Nadu	0	3	27	0
20	UP(East)	0	0	0	0
21	UP West	0	0	0	0
22	West Bengal	0	7	0	0
	Total	39	60	56	0

ANNEXURE-III

TELECOM SERVICE PROVIDER (TSP) WISE DETAILS OF PENALTY IMPOSED ON BTSs FOUND EXCEEDING THE PRESCRIBED EMF RADIATION LIMITS ON ACTUAL TESTING DURING EACH OF THE LAST THREE YEARS AND THE CURRENT YEAR:

TSP Name	2016-17		2017-18		2018-19		01.04.2019 to 30.04.2019	
	NC BTS Count	Penalty Imposed	NC BTS Count	Penalty Imposed	NC BTS Count	Penalty Imposed	NC BTS Count	Penalty Imposed
Aircel/Dishnet	1	0	4	2042463	2	4000000	0	0
Airtel/BHL	14	0	17	5013959	23	32000000	0	0
BSNL	2	0	0	0	0	2000000	0	0
Idea/ABTL	1	0	7	2000000	7	9000000	0	0
Loop	0	0	0	0	0	0	0	0
MTNL	0	0	0	0	0	0	0	0
Reliance	1	0	2	0	0	3000000	0	0
Reliance Jio	5	0	5	0	12	10000000	0	0
SSTL (MTS)	0	0	0	0	0	0	0	0
TTSL/TTML/Tata	2	0	7	1000000	0	8000000	0	0
Telenor/Telewings/Uninor	1	0	0	0	0	3000000	0	0
Videocon	0	0	0	0	0	0	0	0
Vodafone	12	0	18	5000000	12	28000000	0	0
Grand Total	39	0	60	15056422	56	99000000	0	0

NC – Non Compliant.

NOTE: The process of the imposition of penalty for the non-compliant BTSs found in a particular financial year may be carried out in the subsequent financial years.
